

IMC

Chamber of Commerce and Industry

In association with IP Foundation

PANEL DISCUSSION ON 'PRE-PACKED INSOLVENCY: AN ALTERNATIVE INSOLVENCY RESOLUTION FRAMEWORK FOR MSMES'



Friday, 23rd April, 2021
4.00 PM - 6.00 PM IST



Virtual Platform : Zoom

Chief Guest

Mr. Sudhaker Shukla

Whole Time Member (Incharge
of Research and Regulations Wing),
Insolvency and Bankruptcy Board of India



Esteemed Panelists

Mr. Aashit Shah

Partner, J. Sagar Associates
(Advocates & Solicitors)



Moderator

Mr. Snehal Kamdar

CA, IP, Managing Trustee,
IP Foundation



CMA IP Dushyant C Dave

Founding Director of
IPE Decode Resolvency
International P Ltd.



Register here:

<https://www.imcnet.org/events-1176>

Mr. Sanjeev Pandey

DGM (NCLT),
State Bank of India



Ms. Sudha G. Bhushan

CA, CS, IRP, RV & ID



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Reboot. Reform. Resurge.